

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 388/GT/2020

Subject : Petition for truing up of annual fixed charges for the 2014-19 tariff period in respect of the National Capital Thermal Power Station, Dadri Stage-I (4x200 MW).

Petition No. 439/GT/2020

Subject : Petition for determination of tariff for the 2019-24 tariff period in respect of the National Capital Thermal Power Station, Dadri Stage-I (4x200 MW).

Petitioner : NTPC Limited

Respondents : UPPCL and 4 others

Date of Hearing : **9.11.2022**

Coram : Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties present : Ms. Swapna Seshadri, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Shri Shiv Bhavan, NTPC
Shri Siddhant Pradhan, NTPC
Shri Buddy Ranganathan, Advocate, BRPL and BYPL
Shri Aditya Ajay, Advocate, BRPL and BYPL
Shri Rahul Kinra, Advocate, BRPL and BYPL
Shri Aashwyn Singh, Advocate, BRPL and BYPL
Shri Anupam Verma, BRPL and BYPL
Shri Sameer Singh, BYPL
Shri Abhishek, BYPL
Shri Anand Kumar Shrivastava, Advocate, TPDDL
Shri Shivam Sinha, Advocate, TPDDL

Record of Proceedings

During the hearing, the learned counsel for the Petitioner circulated note of arguments in Petition No.388/GT/2020 and made detailed oral submissions. However, due to paucity of time, the submissions in Petition No. 439/GT/2020 could not be commenced by the learned counsel for the Petitioner.



2. The learned proxy counsel for the Respondents BRPL & BYPL, however, sought adjournment due to non-availability of the arguing counsel. The learned counsel for the Respondent TPDDL also sought adjournment of the hearing. Petition No. 388/GT/2020 remain part-heard.

3. Accordingly, the Commission, adjourned the hearing of these petitions, with directions to list the same for hearing on **22.11.2022**, on top of the list.

By order of the Commission

Sd/-

(B. Sreekumar)
Joint Chief (Law)

